

11.58 hrs.

**RE. TEACHERS' STRIKE IN DELHI**

**SHRI S. M. BANERJEE** (Kanpur): Sir, the examinations have been postponed. And as a result, 80,000 students suffer. The teachers have started their agitation now. Since the hon. Minister for Education is here, I would request you to direct him to make a statement on this.

**श्री जनेश्वर मिश्र** (इलाहाबाद) : काशी विश्वविद्यालय को जिस तरह से पुलिस घेरे हुए है और जवरदस्ती लडको को पुलिस से जिस तरह बाहर निकवा रहे हैं हम चाहते है कि जल्दी से जल्दी उस पर आप इन से एक वक्तव्य दिलवाए । जय प्रकाश जो वह यूनिवर्स का उद्घाटन करने वाले थे...

**MR. SPEAKER:** Order please. Why all of you are speaking without being called? I am not able to listen to your submissions.

**SHRI NOORUL HUDA** (Cachar): You can direct the hon. Minister for Education to make a statement on this.

**MR. SPEAKER:** I say I am not able to listen to all of you. Why all of you are speaking simultaneously?

**SHRI S. M. BANERJEE:** I want half a minute only. Sir, you must have read in the newspapers that thousands of teachers are still in agitation as a result of which the examinations are being postponed.... (Interruptions).

**MR. SPEAKER:** Mr. Banerjee, you will kindly sit down. I have already admitted a Call Attention on this matter tomorrow.

**श्री अटल बिहारी वाजपेयी** (खानियर) : दिल्ली के बारे में तो आपने बहुत अच्छा किया है । दिल्ली के अध्यापक हड़ताल पर है । काशी विश्वविद्यालय का मामला केन्द्र का मामला है । उसके बारे में भी आप वक्तव्य दिलवाइये ।

**अध्यक्ष महोदय :** एक ही आंज घा सकता है । वह भी देखूंगा क्या चीज है ।

**श्री ज्योतिर्मय बसु** (डायर ७६ हार्बर) : मैं खड़ा हुआ, बैठ गया, फिर खड़ा हुआ फिर बैठ गया, फिर खड़ा हुआ फिर बैठ गया ।

**अध्यक्ष महोदय :** आप भी खड़े रहें, वे भी खड़े रहे । सब को देख रहे है ।

**SHRI JYOTIRMOY BOSU:** There is agitation by the teachers of Delhi which is agitating the minds of all of us. It is in the fitness of things that the Minister should come forward with a statement. Number two is this. I had been to Banaras Hindu University a few days ago. (Interruptions).

**MR. SPEAKER:** No. no. Not today. I have already admitted one Call Attention Notice.

अगर आपको यकीन नहीं आता तो आप एक एक करके यहा बैठ जाए और देखें कि जब दस आदमी बोलते है तो क्या कुछ समझ में आता है ? मैंने किसी को इजाजत नहीं दी है ।

12.05 hrs.

**APOLOGY BY U.N.I.**

**SHRI VASANT SATHE** (Akola): Sir, the other day we gave a privilege notice against the UNI, *Indian Express* and Mr. Madhu Limaye. What has happened to that?

**MR. SPEAKER:** Please, sit down. I have already quoted the rule.

The Editor of UNI has handed over to me this letter this morning.

"This is with reference to last week's Lok Sabha proceedings relating to the no confidence move against the hon'ble Speaker. The discussion arose from pre-mature publicity given to the details of the no confidence move as contained in

the notice of the motion. I apologise unreservedly for the release of the details to which objection has been taken. This happened as a result of an unfortunate oversight. In view of this apology, I hope, you will kindly treat this matter as closed. We will be more careful in future."

SHRI MADHU LIMAYE (Banka): It is an extracted apology.

MR. SPEAKER: On a word of honour, I say, if there is one per cent of truth that it is an extracted statement, I will resign.

SHRI MADHU LIMAYE: The press has not violated any rule of procedure.

SHRI H. K. L. BHAGAT (East Delhi): Sir, he has misled the Press deliberately.

श्री मधु लिमये : प्राप वैन कसिडडं  
रुलिंग दे सकने है । आविर डिक्टा ग्रीर  
आइजिनेशन का क्या मतलब है? . . व्यवधान

MR. SPEAKER: I have not called any Member.

As far as UNI is concerned, there is no question of continuing any motion of privilege.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I have given notice of a privilege motion against the Information and Broadcasting Minister last week that the All India Radio saved Government from embarrassment and deliberately blacked out two important news items which exposed the Government to serious criticism. One thing was, Mr. Brahmananda Reddy's admission of a lapse in connection with his reply on the Jama Masjid debate. Secondly, Sir, there was a discussion on a Calling Attention Motion on the lapses, corruption, mal-practices and mismanagement in the MMT. Both these items were...

MR. SPEAKER: That was over.

SHRI JYOTIRMOY BOSU: AIR has blacked out these two items, which were in the List of Business. You had asked me to wait till such time the Minister gave a reply. The Minister has come out with a reply. He always chooses to keep quiet when things are inconvenient. There were two important items. The Home Minister, Shri Brahmananda Reddy made an admission of a lapse. Our allegation was that he was deliberately misleading the House with regard to the firing at Miss Farida. That was completely blacked out.

MR. SPEAKER: YOU write to me.

SHRI JYOTIRMOY BOSU: Sir, Miss Farida.....

MR. SPEAKER: Leave her alone now.

SHRI JYOTIRMOY BOSU: Sir, I have given notice. You asked me to wait. I waited for the whole of last week. Now, I am leaving Delhi for seven days. Then, secondly, Sir, there was a Calling Attention Discussion on the functioning of the MMT, in regard to the lapses, malpractices and corruption. Both these were listed in the List of Business. But, the All India Radio has blacked out these two items. This is what Mr. I. K. Gujral and his Ministry have been doing. You have rebuked them in the past. In spite of that, Mr. Gujral chooses to behave in this manner.

12.14 hrs.

#### PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER GUJARAT PANCHAYATS ACT READ WITH CLAUSE (C) (III) OF PRESIDENT'S PROCLAMATION IN RELATION TO GUJARAT.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN): I beg to lay on the Table—

- (1) A copy of the following Gujarat Notifications under sub-section (4) of section 323